

**IWDP Scheme**

3171. SHRI SHIVRAJ SINGH : Will the Minister of AGRICULTURE be pleased to state:

(a) whether the attention of the Government has been drawn to the newsitem captioned "Banjar bhumi main ugi Ghotale ki fasal" appearing in daily 'Jansatta', dated July 14, 15 and 16, 1997;

(b) if so, whether the Government have conducted any enquiry regarding the corruption committed on large scale under IWDP Scheme in the country;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. S. VENUGOPALACHARI) : (a) Yes, Sir.

(b) to (d) Under the Integrated Wasteiands Development Project Scheme, the projects are sanctioned by the Department of Wastelands Development, Ministry of Rural Areas and Employment in favour of District Rural Development Agencies/Project Implementing Agencies on project to project basis. The projects are also evaluated to assess their performance. No case of such large scale corruption under IWDP projects has come to the notice of the Department. However, as a result of this evaluation, in some cases, the DRDAs/PIAs have been asked to take corrective measures.

**Misusing of Untouchability Law**

3172. SHRIMATI GEETA MUKHERJEE :  
SHRI V.V. RAGHAVAN :  
SHRI S.P. JAISWAL :

Will the Minister of WELFARE be pleased to state:

(a) whether the laws related to untouchability are being misused and under the law reports are being registered against many innocent persons belonging to high castes and backward classes;

(b) if so, the details thereof;

(c) whether the Government propose to scrap the said law;

(d) if so, the details thereof; and

(e) if not, the reasons therefor and the steps proposed to be taken to check it?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

(e) The Protection of Civil Rights Act, 1955 and the Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 are serving the purpose for which Government of India enacted these legislations.

**Foreign Investment**

3173. SHRI MADHUKAR SARPOTDAR :  
SHRI ANANT GANGARAM GEETE :

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the number of projects implemented with foreign investment in food processing sector during 1996-97 alongwith the major areas of investment, State/Union Territory-wise; and

(b) the number of these projects which are export oriented?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI DILIP KUMAR RAY) : (a) As per available information, 10 projects envisaging foreign investment of Rs. 174.21 crores have been implemented during the year 1996-97 in the various sectors of food processing. State-wise details of number of projects implemented with foreign investment is at Statement-I and II respectively.

(b) 6 projects, out of the projects indicated above are export-oriented.

**Statement I****Sector-wise details of projects with Foreign Investment**

		(Rs. crores)
Sector	No. of Projects	Foreign Investment
Milk & Milk Product	2	157.50
Fermentation	1	9.18
Fruits & Vegetable Products	5	5.51
Meat & Meat Products	2	2.02
	10	174.21

**Statement II***State-wise details of projects with Foreign Investment*

Sector	No. of Projects	Foreign Investment
Gujarat	1	1.87
Haryana	1	1.04
Karnataka	1	0.45
Kerala	1	0.55
Maharashtra	3	127.05
U.P.	3	43.25
	10	174.21

[Translation]

**Condition of Zoo in Delhi**

3174. SHRI DHIRENDRA AGARWAL :  
SHRI MOHAN RAWALE :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the attention of the Government has been drawn to the news-item captioned "Delhi zoo suffers from filth, neglect" appearing in the 'Hindustan Times', dated July 19, 1997;

(b) if so, the facts of the matter reported therein, and

(c) the measures taken by the Government to improve the condition of the zoo?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) Yes, Sir.

(b) It is not correct to say that Delhi Zoo suffers from filth and neglect as reported in the news-item published in the 'Hindustan Times' dated 19th July, 1997. Every effort is being made to keep the zoo neat and clean and provide ideal conditions for the zoo animals as well as the visitors. However, certain problems are being experienced due to poor drainage system and also due to low topography. A comprehensive plan has already been drawn to improve the drainage system in association with the Government of Delhi.

(c) The Central Zoo Authority constituted under the Wildlife (Protection) Act, 1972 (amended in 1992) for overseeing the functioning of the various zoos all over the country has laid down rules and regulations for the better functioning of the zoos including making the zoos environment friendly. The following measures have been taken to make the zoo environment friendly:—

- (i) A great deal of the area of the zoo has been covered with the trees and shrubs. Even the area which was being used for dumping the garbage has been planted. The greenery, thus, created would not merely enhance the aesthetic value but also support a great deal of Wildlife including the birds.
- (ii) Environment friendly measures such as installation of bio-gas plant, incinerator, commissioning of battery operated trollies for visitors etc. have been undertaken.
- (iii) Dustbins have been provided for proper collection of the garbage.
- (iv) New elephant shelter stand off barriers feeding cells have been constructed in a number of enclosures.
- (v) Welded mesh has been fixed above the perimeter wall along the residential colony to prevent scaling of the wall.

**Foreign Investment in Chemical Industries**

3175. SHRI KASHIRAM RANA :  
SHRI ILIYAS AZMI :

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Government have received investment proposals from the multinational companies in the field of pharmaceutical and chemical;

(b) if so, the company-wise details thereof;

(c) the present position of the proposals under consideration alongwith the details of the proposals which have been approved so far;

(d) the policies laid down by the Government for entry of multinational companies in the pharmaceutical sector; and